

>Title: Introduction of Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 1998.Motion for Consideration-adopted 12.07 hrs.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): I beg to move for leave to introduce a Bill to amend the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

Sir, with your kind permission I would also bring to the notice of the House that Clause 11 of the Bill, which involves expenditure, should have been printed in thick type but inadvertently it has not been printed so.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Prasar Bharati (Broadcasting Corporation of India) Act, 1990."

The motion was adopted.

SHRIMATI SUSHMA SWARAJ: I introduce the Bill.

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